

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA

UNSTARRED QUESTION NO. 866

TO BE ANSWERED ON JULY 25, 2022

METRO RAIL PROJECTS AND THEIR REVENUE

NO. 866. SHRI SANJAY RAUT:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the quantum of revenue earned from metro rail operations during each of the last three years and current year;
- (b) whether there has been any increase in revenue earned from metro rail operations during above period and if so, details thereof and if not, reasons for losses incurred, city-wise;
- (c) whether Government proposes to award the metro operations on contractual basis in the cities incurring losses, and if so, the details thereof;
- (d) other steps taken by Government to complete metro rail projects in a time bound manner and also to boost earnings of metro rail?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)

(a) & (b) The details of revenue earned in various operational metro rail projects, being implemented by special purpose vehicles which are 50:50 joint ventures of Central Government and respective State Governments, in last three years and current year (up to 30.06.2022) is as under:

...2/-

Sr. No.	Metro Rail Corporation	City	Revenue Earned (₹ in Crore)			
			2019-20	2020-21	2021-22	2022-23 (up to 30.06.2022) (Provisional)
1	Delhi Metro Rail Corporation	Delhi & NCR	3,389.13	632.46	1,597.61 (Provisional)	682.93
2	Bangalore Metro Rail Corporation	Bangalore	376.88	49.19	163.33	89.89
3.	Chennai Metro Rail Corporation	Chennai	119.25	30.08	85.34 (Provisional)	44.25
4.	Kochi Metro Rail Corporation	Kochi	56.77	12.90	30.80 (Provisional)	15.24
5.	Gujarat Metro Rail Corporation	Ahmedabad	0.27	0.04	0.22 (Provisional)	0.10
6.	Maha Metro Rail Corporation	Nagpur	1.49	1.52	4.94	2.89
		Pune	The commercial operation on 12 km stretch started from 6 th March, 2022		0.76	0.81
7.	Uttar Pradesh Metro Rail Corporation	Lucknow	67.52	25.64	43.74	18.79
		Kanpur	The commercial operation on 9 km stretch started from 28 th December 2021		1.64	1.08
8.	Noida Metro Rail Corporation	Noida	22.31	5.48	15.19 (Provisional)	8.17

Various operational metro rail corporations have informed that there is decline in revenue generation in FY 2020-21 and FY 2021-22 as the metro rail services were suspended for about 6 months in FY 2020-21 and about 2 months in FY 2021-22 due to pandemic. Post resumption of metro rail services in FY 2021-22, low ridership was reported due to imposition of Covid related restrictions and non functioning of various sectors, private companies, educational institutions etc.

(c) No, Sir. However, as per Metro Rail Policy 2017, the metro rail corporations/agencies may explore the possibility of provisioning of rolling stock, signalling systems etc and also operation & maintenance by a private entity.

(d) The progress of various metro rail projects is reviewed periodically by Government of India, State Governments and the concerned Metro Railway Board of Directors (BoDs) for timely completion. During implementation of metro rail project, High Powered Committee is constituted under the chairman ship of Chief Secretary of the concerned state to take expeditious decisions on land acquisition, shifting of utilities, Rehabilitation and Resettlement and such other matters for time bound completion of metro rail projects.

Government of India has issued Metro Rail Policy-2017 for systematic planning and implementation of metro rail systems in comprehensive and sustainable manner. To boost the earnings, the policy mandate the adoption of innovative financing through Transit Oriented Development (TOD), Value Capture Finance (VCF), Commercial/Property Development, Advertisements, Leasing of space etc. To incentivize metro rail ridership, the Policy focus on inclusion of provision of feeder systems, last mile connectivity through pedestrian pathways, non-Motorized Transport (NMT) infrastructure etc in metro rail proposals.
